

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:227

ANSWERED ON:26.07.2010

IMPORT OF HAZARDOUS WASTE AT TUTICORIN PORT

Jeyadural Shri S. R.

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Government has received any complaint regarding issue of import of hazardous waste flaunting the import norms at the Tuticorin Port;
- (b) if so, the details thereof alongwith the action taken by the authorities against the guilty officials; and
- (c) the measures taken by the Government to prevent the dumping of hazardous waste at the Tuticorin Port?

**Answer**

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a): No, Madam.

(b): Does not arise.

(c): The consignments which land at the port are examined and monitored by the customs authorities and clearance is given by them to the importer in compliance with the Hazardous Waste (Management and Handling) Rules 1989, amended from time to time. The port officials are only concerned with safe handling and storage of authorized hazardous waste.